EMPLOYEES OF THE CENTRAL PUBLIC WORKS DEPARTMENT

460. Shri N. C. SEKHAR: Will the Minister for Works, Housing and Supply be pleased to state the number of workers in the Central Public Works Department, New Delhi who have completed two years continuous service and have not been declared as permanent or semi-permanent?

THE MINISTER FOR WORKS, HOUS-ING AND SUPPLY (SARDAR SWARAN SINGH): The information is being collected and will be laid on the Table of the Rajya Sabha shortly.

KOREAN WAR PRISONERS

- 461. SHRI N. C. SEKHAR: Will the PRIME MINISTER be pleased to state:
- (a) whether the Korean prisoners of war are allowed to move about freely in this country and participate in public functions organised by the public or private institutions; and
- (b) how long will they remain in India?

THE PRIME MINISTER AND MINISTER FOR EXTERNAL AFFAIRS (SHRI JAWAHARLAL NEHRU): (a) The Korean ex-prisoners of war have since reverted to civilian status, but for administrative reasons, they are kept under the control of the military authorities. While there are no restrictions on their movements locally, they have to observe the discipline of an Army Camp.

(b) Of the 88 ex-prisoners of war brought from Korea, one has since been repatriated to China. The remaining 87 are still in India. Out of these 87 ex-prisoners, 31 have opted to at settle down in India. They are present receiving training at the various Training Establishments of the Ministries of Defence and Rehabilitation on the completion of which ways and means will be found to rehabilitate them in India. The remaining wish to be repatriated to neutral countries other than India and their case has been referred to the Secretary General of the United Nations. The latter is in touch with the Governments of the countries concerned and pending their decision these exprisoners will remain in India.

STATEMENT RE STARRED QUES-TION No. 602 **

THE DEPUTY MINISTER FOR IRRI-GATION AND POWER (SHRI J. S. L. HATHI): Sir, before we go to the next item, with your permission, I would like to correct myself with regard to the supplementary question put by Mr. S. Mahanty. In the reply which I gave about the submission of the report of the Champekar Committee I said, I think, July 1953. was, however, the date of the appointment of the Committee. The report was submitted in October 1953. date when police started investigation will also differ accordingly.

ARREST OF DR. LOHIA IN MANI-PUR

SHRI S. N. DWIVEDY (Orissa): Sir, I have given notice regarding the arrest of Dr. Lohia in Manipur.

MR. CHAIRMAN: I have not looked into it as yet. As soon as I do so, I shall get in touch with the Home Minister.

FORCE-LANDING OF AIR INDIA INTERNATIONAL CONSTELLATION

SHRI S. N. MAZUMDAR (West Bengal): Sir, we have all seen the news of the Air India International crash today. May I know, Sir, if the Government can give us detailed information?

MR. CHAIRMAN: I shall ask them to do so. It is an unfortunate occurrence; it is a sad tragedy involving loss

^{**}Vide col. 4523, line 1 supra.